

Notice

Reg.:- Engagement of Technical Assistants in the National Green Tribunal.

National Green Tribunal is a statutory body, established on 18th October, 2010 under the National Green Tribunal Act, to adjudicate the cases pertaining to environment protection and conservation of forests and other natural resources including enforcement of legal rights relating to environment and grant of appropriate compensation & damages, to persons and property in matters connected therewith or incidental thereto.

The National Green Tribunal proposes to engage Technical Assistants as under:-

No. of vacancies :One Technical Assistant at Southern Zone Bench at Chennai.

Eligibility criteria :Post Graduate (with minimum 55% marks), preferably, in the field of Environment Science & Technology.

Remuneration :Technical Assistant, will be paid consolidated remuneration of Rs. 35,000/- per month and would also be given experience certificate at the conclusion of the engagement.

The candidates desirous of applying for engagement as Technical Assistant at Southern Zone Bench, Chennai, will submit their applications to the Registrar, NGT, Southern Zone Bench at Chennai.

Accordingly, applications are invited in prescribed proforma for engagement as Technical Assistant at the NGT, Zonal Bench at Chennai, initially, for a period of one year. Shortlisted candidates will be called for an interview on a date to be intimated later. The prescribed proforma for application may be downloaded from NGT's website i.e. www.greentribunal.gov.in.

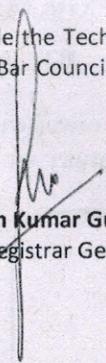
The application must be accompanied with two recent passport size photographs duly attested by a Gazetted Officer along with attested copies of testimonials, sent personally or by Registered A.D. post with the words "**Application for engagement as Technical Assistant in National Green Tribunal, Chennai Bench**", as the case may be, superimposed on the envelope, addressed to the **Registrar, National Green Tribunal, Southern Zone Bench, 950/1, TNPCB Building, P.H. Road, Arumbakkam, Chennai-600106**, so as to reach on or before **01.04.2017**.

Applications which are incomplete, unsigned and received after due date, shall be rejected summarily and no enquiry will be entertained in this regard. No TA/DA shall be paid to the candidates called for interview.

Terms and conditions for engagement as Technical Assistant in NGT:

- (i) The engagement, as Technical Assistant, is a full time engagement and purely contractual in nature. It will not confer any right for regular/permanent appointment in the National Green Tribunal.
- (ii) The Technical Assistant will be required to work even before and after Court hours depending on the convenience of the Hon'ble Bench to whom he/she is attached.
- (iii) The Technical Assistant will not be entitled to deal with any case/matter, or share the data with anybody in relation to, coming up before the Hon'ble Bench to whom he/she is attached, for a period of one year after the conclusion of his/her tenure as Technical Assistant.
- (iv) The engagement as Technical Assistant can be terminated before the expiry of the period of engagement, without notice and assigning any reason.
- (v) Technical Assistant is not allowed to deal in his/her capacity or with any case/matter handled by the Hon'ble Bench during his/her tenure with the Hon'ble Bench regardless of whether he/she had worked on that case or not.
- (vi) Technical Assistant would not be entitled to take up any other assignment during the period he/she works as Technical Assistant in the National Green Tribunal.

- (vii) Technical Assistant is required to adhere to the dress code i.e. wearing of Black Coat, Black tie, White shirt and White or Black trouser.
- (viii) Technical Assistant will have to work for a minimum period of 6 months, otherwise the requisite certificate of experience/learning will not be issued to him/her.
- (ix) Any ethical breach by a Technical Assistant will be viewed seriously and will entitle the Technical Assistant from receiving the certificate. In case of his/her being enrolled with the Bar Council, if it becomes necessary, the breach will be reposted to the Bar Council concerned.


(Mukesh Kumar Gupta)
Registrar General

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson
2. PA to Ld. Registrar General
3. Ld. Registrar, NGT, Southern Zone Bench at Chennai (for information and further necessary action)
4. Ld. Deputy Registrar, NGT(PB)
5. Incharge, Computer Section of NGT(for uploading this notice on the website of NGT)
6. DCA/DDO, NGT(PB)
7. All Section Incharge, NGT(PB)
8. Consultant (Admn.)
9. Guard File
10. Files Concerned

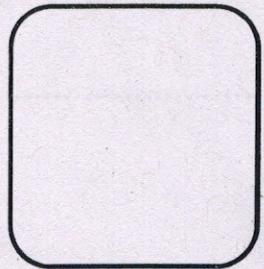
**NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH)
Faridkot House, Copernicus Marg, New Delhi-110001**

NOTICE DATED:- 16.03.2017.

APPLICATION FORM FOR ENGAGEMENT AS TECHNICAL ASSISTANT AT CHENNAI BENCH

Note: Incomplete, unsigned, the applications received not on prescribed proforma and applications received after the last date of receipt and not accompanied by requisite certificates shall be rejected summarily, without any notice to the candidate.

1. Name
(in block letters) :
2. Fathers Name :
3. Bench preference :
4. Postal Address :
-
-
- Contact No.
(Mobile & Landline) :
5. Permanent Address :
-
-
6. E-mail id :
7. Fax No. :
8. Date of Birth :
- (Mention age as on 16.03.2017) **Years** **Months** **Days**



9. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage (only in %)

(Note: In case the CGPA is granted by the University, the CGPA should be converted into percentage of marks.)

10. Experience (If any) :
11. Two References (necessary) :
12. Any Other Information :

DECLARATION

I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

I have also gone through the terms and conditions for engagement as Technical Assistant, and in case of my selection as Technical Assistant, I shall be abide by the same.

(Signature)

Date:.....

Place:.....